

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 4186
TO BE ANSWERED ON 22.03.2021**

WORKERS IN APP BASED SERVICES

4186. SHRI ASADUDDIN OWAISI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that millions of workers in the unorganized sector like app based cab drivers, home delivery riders are not covered under the social security scheme of his Ministry;**
- (b) if so, whether to give social security cover like ESIC facilities, pension scheme etc. the Government proposes to amend laws or by notification proposes to give these facilities to the organized workers in these sectors; and**
- (c) if so, the details thereof and the time by which such facilities are likely to be provided to these workers?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): The Code on Social Security, 2020 (36 of 2020) has been notified in the Gazette of India on 29.09.2020. The Code envisages framing of schemes for unorganised workers, gig workers and platform workers.

With the coming into force of the Code on Social Security, 2020, it would be possible to formulate schemes for organised and unorganised workers for providing benefits including health benefits through the Employees' State Insurance Corporation.
